products in the form of attractive schemes:

- (b) if so, what steps would be taken to make this department more efficient;
- (c) the details of comparative statement of the various similar products of the major ten airlines of the world; and
- (d) what steps would be taken to make Air India more profitable?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) and (b) No, Sir. Various schemes launched by Air India have been considered successful.

- (c) It is not possible to draw such a comparison because of dissimilarities in products or major airlines of the world.
- (d). To improve its financial performance, Air India is taking steps to intensify its marketing efforts, augment capacity, reduce non-operating costs and to improve its product, image and ontime performance.

Per capita amount spent on medicines in Tamil Nadu

3531, SHRI S. AUSTIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the per capita amount spent on medicines in the rural areas in Tamil Nadu:
- (b) whether there is any proposal to increase this limit; and
- (c) the total expenditure borne by Government as a result therof?

THE MINISTER OF STATE OF THE **HEALTH** OF AND MINISTRY FAMILY WELFARE (SHRI SALEEM IOBAL SHERVANI): (a) The medicines Primary Health Centres Community Health Centres are supplied by the State Governments. The Central Govt. provides financial assistance of Rs. the State 2000/per annum to Governments for medicines for one Subcentres, which caters to the needs of about 5000 population in plain areas and 3000 in tribal/hilly areas.

to Questions

- (b) No, Sir.
- (c) Financial assistance provided for 97,557 sub-centres by the Central Government in the whole of country.

Branches of different Indian banks in foreign countries

3532. SHRIMATI **JAYANTI** PATNAIK: Will the Minister FINANCE be pleased to state:

- (a) the number of branches of different Indian banks in the country and their location thereof;
- (b) the number of branches of foreign banks in the country and their location
- (c) whether all Indian Banks functioning in the foreign countries are earning profit; and
- (d) if so. the details of the performance of those banks during the last three years?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): Details of branches of different Indian Banks abroad and locations thereof are given in the enclosed Statement-I. (See below).

- (b) Details of branches of foreign banks in the country and locations thereof are given in the enclosed Statement-II (See below).
- (c) & (d) A statement showing the profit earned/loss incurred by overseas branches of Indian Banks is placed at Annexure. [See Appendix 178, Annexure No. 821

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Statement—I

Number of branches of different Indian Banks abroad and location thereof

SI. No.	Name of the Bank	Locations (country) where branches are functioning		Total No. of branches
(1)	(2)	(3)		(4)
1.	State Bank of India	Sir Lanka U.K. USA	2 4 5	23
		Japan Maldive Island West Germany	2 1 1	
		Bangladesh Nassau Baharain Belgium	1 1 1 1	
		Singapore Hongkong Panama France	1 1 1	
2.	Bank of India	U.K. USA Japan Singapore Hongkong Cayman Islands France 'Channel Island	6 22 3 1 2 1 1	18
3.	Bank of Baroda	Kenya U.K. USA Nassau Belgium Fiji Islands Guyana Mauritius	2 8 1 1 1 9 1 7	38
4.	Indian Bank	UAE Seychelles Sultanate of Oman Sir Lanka	6 1 3	3
	·	Singapore	1	
5.	Indian Overseas Bank	Sir Lanka Singapore Hongkong South Korea	2 1 2 1	6

99	Written Answers	[RAJYA SABHA]	to Questions 10
(1)	(2)	(3)	(4)
6.	UCO Bank	U.K. Singapore Hongkong	1 6 3 2
7.	Canara Bank	U.K.	1 1
8.	Syndicate Bank	U.K.	1 1
9.	Bharat Overseas Bank	Thailand	1 1
	Total:		97

Statement—II

Number of branches of Foreign Banks in the country and location thereof

SI. No.	Name of the Bank	Places where the branches are functioning	(Total No. of branches
(1)	(2)	(3)		(4)
1.	American Express Bank	Mumbai Calcutta New Delhi Madras	1 1 1	4
2.	Bank of America NT & SA	Mumbai Calcutta New Delhi Madras	1 1 1	4
3.	Citi Bank N.A.	Mumbai Calcutta New Delhi Madras	2 2 1 1	6
4.	British Bank of Middle East	Mumbai Trivandrum	1 1	2
5.	Standard Chartered Bank	Amritsar Mumbai Calcutta Cochin Kanpur Madras Delhi Goa Calicut	1 6 8 1 1 3 2 1	24
6.	Barclays Bank	Mumbai New Delhi	1	2

(1)	(2)	(3)		(4)
7.	Banque Nationale de Paris	Mumbai Calcutta New Delhi Bangalore Pune	1 1 1 1	5
8.	Banque Indosuez	Mumbai	1	1
9.	Societe Generale	Mumbai New Delhi Bangalore	1 1 1	3
10.	Credit Cyonnals	Mumbai New Delhi Ahmedabad	1 1 1	3
11.	Bank of Tokyo Ltd.	Mumbai Calcutta New Delhi	1 1 1	3
12.	The Sakura Bank Ltd.	Mumbai	1	1
13. 14.	The Sanwa Bank Ltd. Deutsche Bank	New Delhi Mumbai Delhi Bangalore	1 1 1	3
15.	ANZ Grindlays Bank plc. Hongkong & Shanghai	Mumbai Amritsar Bangalore Calcutta Cochin Ernakulam Darjeeling Delhi Kanpur Madras Coimbatore Simla Srinagar Guwahati Hyderabad Mumbai	12 2 1 18 1 1 1 10 1 4 1 1 1 1 1	56
•	Banking Corporation	Calcutta Madras Vishakapatnam New Delhi Bangalore	9 1 1 2 1	21
17.	Abu Dhabi Commercial Bank Li	_	1	1
18.	Mashreq Bank	Mumbai	1	1
19.	Oman International S.A.O.G.	Mumbai Cochin	1 1	2.

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(1)	(2)	(3)		(4)
20.	Bank of Bahrain & Kuwait B.S.C	C.Mumbai	1	
		Hyderabad	1	2
21.	Bank of Nova Scotia	Mumbai	1	
		New Delhi	1	2
22.	ABN Amro Bank N.V.	Mumbai	1	
		Calcutta New Delhi	1	
		Madras	1	4
23.	Sonali Bank	Calcutta	1	1
24.	ING Bank	Mumbai	1	1
25.	Chase Manhattan Bank	Mumbai	1	1
26.	State Bank of Mauritius	Mumbai	1	1
27.	Development Bank of Singapore	Mumbai	1	1
28.	Dresdner Bank AG	Mumbai	1	1
29.	Commerzbank	Mumbai	1	1
30.	Bank of Ceylon	Madras	1	1
31.	Siom Commercial Bank	Mumbai	1	1
32.	Bank International Indonesia	Mumbai	1	1
33.	Chinatrust Commercial Bank	New Delhi	1	1
34.	Arab Bangladesh Bank	Mumbai	1	1
35.	Cho Hung Bank	Mumbai	1	1
36.	Fuzi Bank	Mumbai	1	1
	Total:			165

Investigations Regarding Fera Violation by ITC

3533. SHRI V. NARAYANASAMY: SHRI JALALUDIN ANSARI: SHRI GURUDAS DAS GUPTA:

Will the Minister of FINANCE be pleased to state:

- (a) the outcome of the investigations made into FERA violations by ITC and its alleged dubious rice export deal; and
- (b) what action has been taken/proposed to be taken by Government against the ITC and its subsidiaries?

THE MINISTER OF FINANCE & MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The Enforcement Directorate has taken up investigations against Ms. ITC for certain suspected violations of the provisions of the Foreign Exchange Regulation Act, 1973. Action as warranted by the law is proposed to be taken.

Reforms Proposed by RBI in Foreign Exchange Market

3534. DR. MOHAN BABU: Will the Minister of FINANCE be pleased to state:

(a) the reforms proposed to be under-